



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 09.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-----------------------|----------|-----------|---------------|------------------------------------------------------|
| CP(IB)No. 5 / BB/2017 | - | For Order | Rule-6 of IB. | BMM Ispat Ltd. Vs Hubli Electricity Supply Co. Ltd., |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|----------------------------------|-------------------------|---------------------------------------------------------------------------------------|
| | MAHIMA GOUD 9630179659 | CORPORATE DEBTOR |  |
| | SUNAMS SHENOY 9986643791 | OPERATIONAL CREDITOR |  |

Counsel for petitioner is present. Counsel for respondent is present. She filed objections.

For hearing, list it on 19.07.2017.


MEMBER (J)


MEMBER (T)